

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
PRINCIPAL BENCH**

**(IB)149(PB)/2017**

**IN THE MATTER OF:**

<b>Mr. Ajay Singhal</b>	<b>....</b>	<b>APPLICANT / PETITIONER</b>
<b>Vs</b>		
<b>M/s AVJ Developers (India) Pvt. Ltd.</b>	<b>....</b>	<b>RESPONDENT</b>

**SECTION:**

**Under Section 9 of Insolvency & Bankruptcy of Code, 2016**

**Order delivered on 11.08.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**

**For the APPLICANT / PETITIONER :-**

**For the RESPONDENT :-**

**For the OL :- Mr. Parikshit Kumar, Advocate**

**ORDER**

For Order See **(IB)147(PB)/2017**

  
**(DEEPA KRISHAN)  
MEMBER (TECHNICAL)**

  
**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**